

OFFICE OF THE DISTRICT & SESSIONS JUDGE : S.A.S NAGAR.

ORDER

Dated 26/5/20

It is hereby order that all the Subordinate Ministerial Staff of S.A.S Nagar Sessions Division, are directed to attend their Mobile Phones immediately, as and when called by any Presiding Officer/Office of the undersigned and not to leave the station. Any lapse will be viewed seriously


All concerned be informed accordingly.

^{sd/-}
DISTRICT & SESSIONS JUDGE
S.A.S NAGAR.

Encl.No. _____ Dated, S.A.S Nagar, the 24 March, 2020.

Copy forwarded to:-

1. All the Judicial Officers posted at S.A.S Nagar Sessions Division.
 2. The Nodal Officer (Computerization), S.A.S Nagar.
 3. The System Officer of this Court, with the direction to send email to all the Officers, immediately for necessary compliance.
 4. Office to Note & Comply.
- For information and necessary action.


DISTRICT & SESSIONS JUDGE
S.A.S NAGAR, 24.3.2020